

DIVISION BENCH **ITEM NO.118**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No.27/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,**
HON'BLE MEMBER (JUDICIAL)
- 2. SHRI ASHISH VERMA,**
HON'BLE MEMBER (TECHNICAL)

Date of Order: 1st May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHADAB KHAN ALI & ANR. (DIRECTORS OF M/S SHAZNSAB PRODUCT & SERVICES PVT. LTD.) V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013 R/W RULE 87A OF NCLT (AMENDMENT) RULES, 2017

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Piyush Kesarwani, PCS

: For the Petitioner

Sh. Krishna Dev Vyas, Adv.

: For the RoC

ORDER

- 1. Ld. Counsels representing the parties are present.**
- 2. Let the matter be taken up on 2nd May, 2024.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

1st May, 2024

Avaneesh Kumar Singh
(Stenographer)